

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: GREY'S EXIM PRIVATE LIMITED Date of Commencement of Liquidation: 01-04-2026; List of Stakeholders as on Date: 31-05-2026; Name of IP: JAYANT PRABHAKAR PIMPALGAONKAR; Process Number: 1; Last 5 digitof registration number: 14575

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	26176	0	0	0	NA
3	Secured financial creditors	1	1034792296	1	1032781981	0	2010315	0	Annexure 3
4	Unsecured financial creditors	18	126376601	14	61397430	0	64979171	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	10	2148861	5	1566464	0	582397	0	Annexure 6
7	Operational creditors (Government Dues)	2	89427178	2	82864396	0	6562782	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	1881647	1	1851981	0	29666	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		32	1254626583	23	1180488428	0	74164331	0	